

**Involvement of Private Sector in
Planning and Development
of Housing**

1388. SHRI M.V.
CHANDRASHEKHARA
MURTHY:
SHRI V. SREENIVASA
PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a seminar was organised recently by the Institute of Town Planners (India) at New Delhi;

(b) if so, whether it was recommended by the seminar to allow private sector participation in the planning and development of housing settlements in the country;

(c) if so, the reaction of the Government in this regard;

(d) whether the Government propose to assign the task of housing development in the hands of private sector; and

(e) if so, the details thereof?

THE MINISTER OF STATE THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The 40th Annual Town and Country Planning Seminar was held at Pune from 15-17 January, 1992 on the Main Theme, "Settlement Planning - Concepts and Systems".

(b) One of the workshops was devoted to Public and Private sector participation. One of the recommendations of the Seminar states that participation of both public and private sector in the spatial development process is necessary but it should be conflict free.

(c) to (e). The revised draft National Housing Policy envisage encouraging the involvement of licensed private developers in land development, construction and infrastructure provision with adequate legal safeguards.

Encroachment of Public Land

1389. SHRI MADAN LAL KHURANA:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have taken any decision to make the encroachment of public land a serious offence and to award exemplary punishments;

(b) if so, the details thereof;

(c) the number of unauthorised hoardings/encroachments that have taken place in the MCD and NDMC area including Cannuaght Place/Circus during the last three years; and

(d) whether all unauthorised encroachments/hoardings have been removed and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

**Pension Fund for Non-Government
Employees**

1390. SHRI RAJVEER SINGH:
SHRI SANTOSH KUMAR
GANGWAR:
SHRI J. CHOKKA RAO:
SHRI YASWANTRAO PATIL:

Will the PRIME MINISTER be pleased to state: